

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1378

ANSWERED ON:10.12.2003

LEAKING OF QUESTION PAPERS

A. VENKATESH NAIK;ASHOK NAMDEORAO MOHOL;MOHAN RAWALE;RAMSHETH THAKUR

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the CBI has busted a racket involved in leakage of question papers pertaining to the Common Admission Test (CAT) for entrance to premier management institutes;
- (b) if so, the facts thereof;
- (c) the number of persons arrested by the CBI;
- (d) the persons held responsible for leaking question papers;
- (e) the action taken against such persons; and
- (f) the steps taken by the Government to check, the recurrence of such incidents?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (Dr. Vallabhbai Kathiria)

(a) to (e): Yes Sir. CBI has busted a racket of leakage of question papers. It was observed that S/Shri Arun Kumar, Kumar Suman Singh, Manoj Kumar and Hari Shankar Chaudhary in conspiracy among themselves and other unknown persons procured CAT question paper by theft or criminal breach of trust. A regular case has been registered by CBI.

(f): The Ministry has also set up a Committee under the chairmanship of Shri V.K. Shunglu, Ex-C&AG to examine the circumstances which led to leakage of question paper and to see whether there was any systemic failure, to fix responsibility on those persons/Agency responsible for the leakage of question paper and to examine the methodology of conduct of CAT examination and suggest measures to avoid recurrence of such instances in future.